NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/50/2017

NAME OF THE PETITIONER(S)

: S.RAJESWARI & 2 ORS

NAME OF THE RESPONDENT(S)

: CITY THEATRES PVT LTD & 9 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AR. RAMAN ATHAN Carl for R1,264 BRuns

ORDER

Counsel for petitioner called but was absent. Counsel representing R7 caused appearance and prayed for time to file vakalat and counter. Counsel for R1, R2 & R4 present and filed counter. He is directed to provide copy of the same to the other side. Time is extended at request. Put up on 18.01.2018.

-sa-S Vijayaraghavan Member (Technical) - sel -

K Anantha Padmanabha Swamy Member (Judicial)